

## Annexure-1

Name of the corporate debtor: Vikram Kakade Construction Private Limited;

Date of commencement of liquidation: 23.02.2026

List of stakeholders as on:08.05.2026

## List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of Creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of any Mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Samata Nagari Sahakari Patsanstha Maryadit, Kopargaon	Reg no. ANR/KP G/ RSR (CR)/651/86	18/04/2026	1,06,91,385	76,91,385	Secured Financial Creditor	1,06,91,385	Yes	Residential Property situated at Erandavane Zone, Final Plot No. 82/11, CTS No. 55/11 in the jurisdiction of Pune Municipal Corporation, Taluka Haveli District & Tukdi Pune. Flat No. 1 admeasuring 2355 sq. ft. built up on the ground floor of Kakade Paradise Building	1,06,91,385	71.94		30,00,000			